

# HIGH COURT OF CHHATTISGARH: BILASPUR

## NOTIFICATION

No. 1130 /Confdl./2017  
II-1-2/2014

Bilaspur, dated 23 / 10 /2017

Hon'ble Shri Justice Chandra Bhushan Bajpai, Judge, High Court of Chhattisgarh, Bilaspur has relinquished the office of Judge of the High Court of Chhattisgarh on 13.10.2017 in the afternoon on the eve of His Lordship attaining the age of 62 years.

BY ORDER OF  
HON'BLE THE CHIEF JUSTICE

  
23-10-2017  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

Endt. No. 1131 /Confdl./2017  
II-1-2/2014

Bilaspur, dated 23 / 10 /2017

### Copy forwarded to :

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. The Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
6. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay K.Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice P.Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. The Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.

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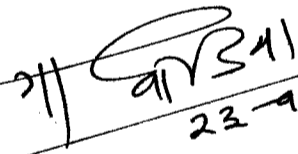
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15. The Principal Secretary to the Hon'ble Chief Minister, Government of Chhattisgarh, Mantralaya, Raipur.
16. The Chief Secretary, Government of Chhattisgarh, Mantralaya, Mahanadi Bhavan, Naya Raipur for information.
17. Secretary General, Supreme Court of India, New Delhi for information.
18. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi for information.
19. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
20. Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
21. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
22. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
23. The Registrar General, High Court of Allahabad, Allahabad.
24. The Registrar General, High Court of Andhra Pradesh, Hyderabad.
25. The Registrar General, High Court of Calcutta, Kolkata.
26. The Registrar General, High Court of Delhi, Delhi.
27. The Registrar General, High Court of Gauhati, Guwahati.
28. The Registrar General, High Court of Gujarat, Sola. (Ahmedabad).
29. The Registrar General, High Court of Himachal Pradesh, Shimla.
30. The Registrar General, High Court of Jammu & Kashmir, Jammu.
31. The Registrar General, High Court of Jharkhand, Ranchi.
32. The Registrar General, High Court of Karnataka, Bangalore.
33. The Registrar General, High Court of Kerala, Ernakulam.
34. The Registrar General, High Court of Madhya Pradesh, Jabalpur.
35. The Registrar General, High Court of Madras, Chennai.
36. The Registrar General, High Court of Odisha, Cuttack.
37. The Registrar General, High Court of Patna, Patna.
38. The Registrar General, High Court of Punjab & Haryana, Chandigarh.
39. The Registrar General, High Court of Rajasthan, Jodhpur.
40. The Registrar General, High Court of Sikkim, Gangtok.
41. The Registrar General, High Court of Uttrakhand, Nainital.
42. The Registrar General, High Court of Bombay, Mumbai.
43. The Registrar General, High Court of Manipur, Imphal.
44. The Registrar General, High Court of Meghalaya, Shillong.
45. The Registrar General, High Court of Tripura, Agartala.
46. The Registrar, Central Administrative Tribunal, New Delhi.
47. The Chairman, Bar Council of India, New Delhi.
48. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
49. The President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
50. District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
51. The Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information & necessary action.
52. The Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.

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53. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
54. The Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Civil/ Central Filing & Copying/R.G./Estt./M.), High Court of Chhattisgarh, Bilaspur for information.
55. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
56. The Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
57. Deputy Registrar (Accounts & Pay Bill/A.R.(J.)/Central Filing/Criminal/Civil/D.E./E./Judicial/R.G.), High Court of Chhattisgarh, Bilaspur for information.
58. Section Officer/In-Charge Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil /Confidential /Copying /Computer /District Establishment /Establishment /Juvenile Justice Cell/ Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal) /R.G./ Stationary/ Supreme Court/ Works/ Writ / I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
59. The Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
60. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
61. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
62. The Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
63. The Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
64. The President, Industrial Court, Raipur for information.
65. The Treasury Officer, Bilaspur for information.
66. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

  
23-10-2016

(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL